

16

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...  
**ORIGINAL APPLICATION NO.060/00044/2014**  
Chandigarh, this the 29<sup>th</sup> Day of May, 2015

...  
**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).**  
**HON'BLE MR. UDAY KUMAR VARMA, MEMBER (A).**

...  
Dr. Kamlesh Kumar son of Late Sh. Ramdari Ram, resident of Village and Post Office Pardaha, District Mau, Uttar Pradesh-275101.

**...APPLICANT**

**VERSUS**

1. Post Graduate Institute of Medical Education and Research (PGIMER), Chandigarh through its Director.
2. Senior Administrative Officer (I), Post Graduate Institute of Medical Education and Research (PGIMER), Chandigarh.

**...RESPONDENTS**

**Present:** Sh. Jasjeet Singh Virk, proxy for Sh. Rohit Sharma, counsel for the applicant.

Sh. Rajesh Garg, counsel for the respondents.

**ORDER (ORAL)**

**HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J):-**

1. Learned counsel for the parties agree that the instant O.A. has been rendered infructuous in view of the judgment dated 30.04.2015 of Hon'ble Punjab and Haryana High Court in CWP No.24207-CAT of 2012 (O&M), whereby writ petition filed by the respondent PGIMER against order dated 16.08.2012 of this Tribunal has been dismissed.
- )
- )

2. In view of ad-idem between the parties, the O.A. is disposed of as having been rendered infructuous.

**(UDAY KUMAR VARMA)**  
**MEMBER (A)**

**Dated: 29.05.2015.**

'KR'

**(SANJEEV KAUSHIK)**  
**MEMBER (J)**